

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> MAY, 2024, 10:30 A.M.**

**CP (IB)/5/GB/2024**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	GWC Asphalt (OC) Vs T.K. Engineering Consortium Pvt. Ltd
<b>UNDER SECTION</b>	U/s 9 of IBC, 2016

For Petitioner (s) : Dr. S. Tejawat, CA

For Respondent (s) :

**ORDER**

Ld. Authorized Representative CA Dr. S. Tejawat appears on behalf of the Petitioner/ Operational Creditor. No appearance for the respondent.

It is noted that in terms of order of this Tribunal dated 19.04.2024 the required affidavit of service of notice to the Corporate Debtor has not been filed with the Registry till date. Ld. Authorized Representative for the Petitioner is directed to serve notice once again and file affidavit of service at least 3 days before the next date of hearing. On receipt of notice, Respondent shall have 10 days' time to file their reply affidavit. Copy of reply thereof shall be served on the opposite party.

List for arguments on **29.05.2024**.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**H.V. Subba Rao  
Member (Judicial)**